COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

DFR NO. 2240 OF 2018

Dated: 20th July, 2018

Present: Hon'ble Mr. B. N. Talukdar, Technical Member (P&NG) Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:	
M/s. Jay Madhok Energy Private Limited	Appellant(s)
Versus	
Petroleum & Natural Gas Regulatory Board	Respondent(s)

Counsel for the Appellant(s)

: Mr. Basava Prabhu Patil, Sr. Adv. Mr. Geet Ahiya

<u>ORDER</u>

List the matter on 27-7-2018.

(Justice N. K. Patil) Judicial Member (B. N. Talukdar) Technical Member (P&NG)

tpd/vg